

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 1029 /S.

Date: 24.09.2021

It is hereby notified that the High Court will not function on 25th September, 2021 which was earlier declared as Court working day. However, the Office of the High Court will function on 25th September, 2021.

11th December, 2021 is declared as Court working day in lieu of 25th September, 2021.

BY ORDER OF THE COURT

Sd/- S.K. Mishra
REGISTRAR (JUDICIAL)

Memo No. 10985 (120) / Dtd. 24.09.2021

Copy forwarded to:-

1. Secretary General, Supreme Court of India, New Delhi;
 2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
 3. Secretary, High Court Bar Association, Cuttack;
 4. Secretary, State Bar Council, Odisha, Cuttack;
 5. Advocate General, Odisha, Cuttack;
 6. Director, Odisha Judicial Academy, Cuttack;
 7. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
 8. District & Sessions Judges.....(All) of the State;
 9. All Officers of the Court;
 10. All Superintendents of the Court;
 11. Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
 12. All Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court;
 13. Technical Director, NIC, Orissa High Court to upload in the website of the Court;
 14. Medical Officers of the Court;
 15. Notice Board;
- for information.


24/9/2021
ASST. REGISTRAR (ESTT.)